GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:584 ANSWERED ON:28.07.2010 ILLEGAL APPOINTMENT OF TEACHERS Paranjpe Shri Anand Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether certain illegal appointments have been made in the Maulana Azad National Institute of Technology (MANIT), Bhopal;
- (b) if so, the details thereof;
- (c) whether the Government has constituted any Committee to enquire into the matter such appointments in MANIT;
- (d) if so, whether the Committee has submitted its report to the Government; and
- (e) if so, the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (e): On the directions of the Ministry, MANIT, Bhopal constituted a fact finding enquiry committee to look into various issues including the alleged irregularities in the appointment of Assistant Professors, Lecturers, Training & Placement Officer and Librarians. The said Committee found that there were irregularities in the recruitment process carried out during June – July, 2005. The Ministry decided to rescind all such irregular appointments and initiation of fresh recruitment process and accordingly issued instructions to the Institute.

The Institute placed the matter before the Board of Governors (BoG) and also obtained the legal opinion from the Central Government Standing Counsel. Based on this, the BoG decided to authorize its Academic Committee to look in each and every case for any irregularity, which has been endorsed by the Ministry.